

## Allahabad Bench

C P No.95(ND)/2016,  
CA No. 92/2019ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 15.11.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal &amp; Ors v/s M/s Arcadia Reality Pvt Ltd &amp; Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mahima Jaiswal	Advocate	Respondent	Jaiswal
2.	Suyash Agarwal	Advocate	Respondent	S
3.				

CP NO.95/ND/2016, CA NO.92/2019

Sh. Rishi Sood, Advocate for the petitioner and Ms. Mahima Jaiswal, proxy  
on behalf of respondent counsel Sh. Suyash Agarwal are present.

As jointly prayed, put up on 17<sup>th</sup> December, 2019.

Dated: 15.11.2019

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(Justice Rajesh Dayal Khare)  
MEMBER (J)